

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 06.09.2018**

**NOTICE**

Take notice that the following matters listed on 06.09.2018 in the Court of Chairperson will be listed as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 168 of 2017	Vijaya Hospitality & Resorts & Ors. Vs. Sibi C. K. &Ors.	06.09.2018	14.09.2018
2.	Comp. App. (AT) (Ins) No. 169 of 2017	Edelweiss Asset Reconstruction Co. Ltd. Vs. Synergies DoorayAutomative Ltd. &Ors. <b>With</b>	06.09.2018	13.09.2018
3.	Comp. App. (AT) (Ins) No. 170 of 2017	Edelweiss Asset Reconstruction Co. Ltd. Vs. Synergies DoorayAutomative Ltd. &Ors. <b>With</b>	06.09.2018	13.09.2018
4.	Comp. App. (AT) (Ins) No. 171 of 2017	Edelweiss Asset Reconstruction Co. Ltd. Vs. MamtaBinani&Ors. <b>With</b>	06.09.2018	13.09.2018
5.	Comp. App. (AT) (Ins) No. 172 of 2017	Edelweiss Asset Reconstruction Co. Ltd. Vs. MamtaBinani&Ors. <b>With</b>	06.09.2018	13.09.2018
6.	Comp. App. (AT) (Ins) No. 173 of 2017	Edelweiss Asset Reconstruction Co. Ltd. Vs. Synergies DoorayAutomative Ltd. &Ors.	06.09.2018	13.09.2018

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By Order

Joint Registrar

6-9-18